

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI RAVICHANDRAN RAMASAMY
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(C/ACT)/131/KOB/2024 IN IA(C/ACT0/03/KOB/2023 in CP/21/KOB/2020
SECTION	RULE 11 NCLT
NAME OF PARTIES	SHAWN JEFF CHRISTOPHER (NCLT APPOINTED CHARTERED ACCOUNTANT) IN THE MATTER OF JATAYUPARA TOURISM PROJECT.
PETITIONERS ADVOCATE/ PROFESSIONAL	SHAWN JEFF CHRISTOPHER (CHARTERED ACCOUNTANT)
RESPONDENTS ADVOCATE/ PROFESSIONAL	

24th JULY 2024

O R D E R

IA(C/ACT)/131/KOB/2024 IN IA(C/ACT0/03/KOB/2023 in CP/21/KOB/2020

This is an application filed by the NCLT appointed Chartered Accountant for placing on record the Periodical Report for the period from 18.06.2024 to 01.07.2024.

Learned NCLT appointed Chartered Accountant, Mr. Shawn Jeff Christopher is virtually present.

This bench vide order dated 25.06.2024 in IA(C/ACT)/111/KOB/2024 already directed the learned Chartered Accountant to serve a copy of the periodical report on the learned administrator appointed by the Tribunal and the Administrator was directed to verify and examine the periodical report of the CA, and submit his comments by way of a report. Hence, the Chartered Accountant is directed to serve a copy of this report to the Learned Administrator and the Learned Administrator is directed to submit his comments by way of a report at least two days before the next date fixed.

List this IA for further consideration on **29.08.2024**.

(2)

Henceforth, the NCLT appointed Chartered Accountant shall submit his periodical reports to the Learned Administrator, and with the comments of the Learned Administrator the Chartered Accountant shall file his report before this Tribunal.

Sd /-

**RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)**

Sd /-

**T. KRISHNA VALLI
MEMBER (JUDICIAL)**